

(b) whether the Ministry has made any assessment of how many of the toilets constructed are functional, if so, details thereof, if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) The Government of India had launched the Swachh Vidyalaya initiative across the country for provision of separate girls' and boys' toilets in all Government schools within one year. With the construction and repair of 4,17,796 toilets in 2,61,400 elementary and secondary schools within a period of one year from 15.08.2014 to 15.08.2015 under the initiative, about 13.58 crore children in 11.08 lakh Government schools have access to gender segregated functional toilets.

(b) The primary responsibility of maintenance of school toilets lies with the concerned State Government/UT Administration. The Department of School Education and Literacy, Ministry of Human Resource Development has requested State Governments and UT Administrations to ensure proper maintenance of toilets constructed under the Swachh Vidyalaya initiative to keep them functional and also to take steps to bring about behavioural changes among students and teachers through an intensive awareness campaign so that the schools toilets are properly use, and are kept neat and clean.

Further, the Ministry of Panchayati Raj has advised the Panchayati Raj Departments of all States to include the provision for construction of toilets and regular repair of the toilets in schools in the Gram Panchayat Development Plans.

Inclusive Education of the Disabled at Secondary Stage (IEDSS)

1331. SHRI TIRUCHI SIVA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details regarding the recurring and non-recurring heads under the Inclusive Education of the Disabled at the Secondary Stage (IEDSS);

(b) the data as to the funds released and utilised under the IEDSS, during the last five years, State-wise; and

(c) the data as to the number of special education teachers appointed by Government and the vacancies that need to be filled, State-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) The details of Recurring and Non-recurring heads under the Inclusive Education of the Disabled at Secondary Stage (IEDSS) are given in the Statement-I (*See below*).

(b) The details of funds released and utilised under IEDSS, during the last five

years, State-wise, are given in the Statement-II (*See below*).

(c) Project Approval Board (PAB) in its meetings has approved 6036 Special Educators (Special Education Teachers) under IEDSS on the basis of Annual Works Plan and Budget submitted by the States/UTs for the year 2015-16. Out of these approved, 3279 Special Educators have been appointed by the States under IEDSS component of Rashtriya Madhyamik Shiksha Abhiyan (RMSA). The State-wise details are given in the Statement-III (*See below*).

Statement-I

Details of recurring and non-recurring heads under IEDSS

The details of recurring and non-recurring heads component under RMSA are following:

Recurring Heads Component:-

- Identification and Assessment of Children with Special Needs (CWSN).
- Provision of facilities as transport and Escort facilities, Books, Uniforms, Reader Allowance and Scholarships as per need.
- Provision of stipend for Girls @ 200 pm.
- Assistance of helpers/Ayaths for children with severely Orthopedic impairments in hostels.
- Therapeutic Services and support of interdisciplinary team of experts.
- Support Services as Aids and Appliances, use of ICT, teaching learning materials, instructional materials and assistive devices.
- Attendants in school for children with severe Orthopedic disabilities in the ratio of 1:10. Children.
- Boarding and Lodging for CWSN.
- Deployment of Special Educators in schools with CWSN.
- Multicategory Training of General Teachers and Special Teachers.
- Special Pay @ ₹ 400/- for trained General Teachers.
- Orientation of Administrators, Administrators/Principals/Headmasters.
- Convergence with NGOs, Government Organizations as SCERT, DIET, Special Schools, Voluntary Organization for various activities.
- Environment Building Programme as awareness programmes on inclusion, disability.

Non-Recurring Heads Component:-

- Construction and Equipment of Resource Rooms to provide educational, physical, therapeutic, co-curricular and counseling support to CWSN and parents of CWSN.
- Barrier Free Access for CWSN to each Classroom, Library, Laboratories and toilets in the school.

Statement-II*Details of funds released and utilised under IEDSS, State-wise during last five years (2011-2016)*

(₹ in lakh)

Sl. No.	Name of State/UT	2011-12		2012-13		2013-14		2014-15		2015-16	
		Release	Utilization	Release	Utilization	Release	Utilization	Release	Utilization	Release	Utilization
1	2	3	4	5	6	7	8	9	10	11	12
1.	Andaman and Nicobar Islands	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	3.08	3.08
2.	Andhra Pradesh	227.50	0.00	0.00	329.48	39.83	181.09	0.00	0.00	48.60	0.00
3.	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	11.61	8.84	11.17	11.17
4.	Assam	0.00	0.00	0.00	0.00	392.46	0.00	74.64	192.75	610.23	342.70
5.	Bihar	0.00	118.74	0.00	170.17	0.00	0.00	0.00	0.00	0.00	0.00
6.	Chandigarh	0.00	0.00	0.00	0.00	9.67	0.00	10.02	1.66	57.54	33.51
7.	Chhattisgarh	0.00	0.00	0.00	0.00	345.24	0.00	237.81	84.19	57.08	515.73
8.	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	2.23	1.13	3.21	5.60
9.	Daman and Diu	0.00	0.00	0.00	0.00	0.00	2.47	3.28	1.05	8.04	5.12
10.	Delhi	140.68	130.43	78.78	0.00	53.71	126.59	1284.41	1071.38	1160	1379.70
11.	Goa	0.00	0.00	0.00	0.00	0.00	0.00	10.29	8.29	12.81	6.83

1	2	3	4	5	6	7	8	9	10	11	12
12.	Gujarat	1235.57	2234.03	387.45	3142.54	591.26	3660.57	9529.55	2060.10	2545.73	4668.28
13.	Haryana	161.64	3.26	21.83	413.41	61.40	674.38	596.04	796.82	672.15	1004.65
14.	Himachal Pradesh	162.33	0.00	0.00	0.00	0.00	162.33	0.00	0.00	75.17	221.30
15.	Jammu and Kashmir	0.00	0.00	89.90	78.20	0.00	0.00	170.32	0.00	0.00	49.60
16.	Jharkhand	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	36.03	79.39
17.	Karnataka	0.00	1982.68	0.00	0.00	0.00	0.00	1920.24	46.36	466.68	539.81
18.	Kerala	2290.21	1848.24	1052.87	2145.22	0.00	1990.89	1545.98	2528.49	1028.14	1259.08
19.	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	1.76	0.00	1.20	0.84
20.	Madhya Pradesh	898.62	465.18	7.69	0.00	0.00	224.00	74.28	391.23	194.71	234.66
21.	Maharashtra	0.00	0.89	28.10	0.00	48.40	0.00	1139.33	453.35	2065.11	2162.93
22.	Manipur	0.00	93.85	171.28	90.24	90.24	0.00	101.05	9.43	0	50.00
23.	Meghalaya	0.00	0.00	0.00	0.00	0.00	0.00	46.60	0.00	0	0.00
24.	Mizoram	141.78	159.51	56.27	161.22	315.88	144.70	322.13	164.94	179.66	191.58
25.	Nagaland	731.04	185.57	0.00	0.00	1133.15	0.00	0.00	0.00	0.00	0.00
26.	Odisha	1128.11	1042.09	232.88	0.00	974.06	1953.06	0.00	115.97	103.79	31.40
27.	Puducherry	0.00	0.00	0.00	0.00	0.00	9.76	0.00	9.49	2.00	2.47

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Unstarred Questions

28.	Punjab	0.00	0.00	0.00	0.00	0.00	0.00	370.85	310.67	0.00	0.00
29.	Rajasthan	39.43	171.37	0.00	15.76	0.00	21.27	0.00	126.60	111.32	359.75
30.	Sikkim	0.00	1.99	52.42	0.00	0.00	1.80	4.76	4.76	10.04	5.77
31.	Tamil Nadu	128.12	499.99	425.58	0.00	0.00	355.72	1168.51	579.37	510.70	777.57
32.	Telangna	0.00	0.00	0.00	0.00	0.00	0.00	71.29	0.00	138.62	167.87
33.	Tripura	127.18	125.85	0.00	0.00	0.00	1.33	13.12	22.75	28.22	26.67
34.	Uttar Pradesh	0.00	0.00	81.80	0.00	0.00	141.58	66.89	0.00	0.00	114.21
35.	Uttarakhand	0.00	117.15	0.00	66.52	94.60	103.29	95.88	126.40	39.02	118.81
36.	West Bengal	903.94	513.63	0.00	663.26	0.00	0.00	460.82	601.34	458.46	459.43
TOTAL		8316.15	9694.45	2686.85	7276.02	4149.90	9754.83	19333.69	9717.36	10638.501	14829.509

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Statement-III*Details of Special Educators appointed under IEDSS, State/UT-wise*

Sl. No.	Name of State/UT	Special Educators Approved in 2015-16	Special Educators in Position
1	2	3	4
1.	Andaman and Nicobar Islands	0	0
2.	Andhra Pradesh	0	0
3.	Arunachal Pradesh	0	0
4.	Assam	178	37
5.	Bihar	0	0
6.	Chandigarh	7	6
7.	Chhattisgarh	0	0
8.	Dadra and Nagar Haveli	2	0
9.	Daman and Diu	4	1
10.	Delhi	583	214
11.	Goa	4	2
12.	Gujarat	1137	1125
13.	Haryana	324	324
14.	Himachal Pradesh	18	18
15.	Jammu and Kashmir	201	0
16.	Jharkhand	0	0
17.	Karnataka	80	80
18.	Kerala	725	725
19.	Lakshadweep	0	0
20.	Madhya Pradesh	0	0
21.	Maharashtra	1185	0
22.	Manipur	49	49
23.	Meghalaya	30	0
24.	Mizoram	45	45
25.	Nagaland	0	0
26.	Odisha	0	0
27.	Puducherry	0	0

1	2	3	4
28.	Punjab	22	20
29.	Rajasthan	242	115
30.	Sikkim	5	3
31.	Tamil Nadu	175	160
32.	Telangna	0	0
33.	Tripura	0	0
34.	Uttar Pradesh	500	311
35.	Uttarakhand	37	36
36.	West Bengal	483	8
TOTAL		6036	3279

Noon Meals to school children in drought affected States

1332. SHRI S. THANGAVELU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government is well prepared to serve Noon Meals to school children in drought affected States, if so, the details thereof;

(b) whether it is also a fact that Government is yet to release money under Mid Day Meal Scheme to many States; and

(c) if so, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) Yes, Sir. The Mid Day Meal Guidelines 2006 envisage that Central assistance will be provided for serving mid day meals in elementary schools during summer vacation in areas which are formally notified by the concerned State Governments as drought affected. The Programme Approval Board of the Mid Day Meal Scheme has approved Central assistance of ₹ 423.34 crore and 1.12 lakh MTs of foodgrains in respect of 8 States viz. Andhra Pradesh, Chhattisgarh, Madhya Pradesh, Maharashtra, Karnataka, Rajasthan, Telangana and Uttar Pradesh.

(b) and (c) An amount of ₹ 2215 crore has been released to the States/UTs during April, 2016 as part of the first installment for the year 2016-17. In addition, an amount of ₹ 211.67 crore has been released to 8 States mentioned in part (a) above for serving mid day meals during summer vacation in drought affected areas.